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Counter Comments

TRAI

CP No.02 Dated 13<sup>th</sup> May of 2021

### **Issues for Consultation**

#### **Question 1:**

Whether TRAI should intervene in the issue of validity period or allow the same to be under forbearance?

Answer 1:

This may please remain under forbearance. This may be taken as a REGULATORY 'NUDGE' to maintain 'Ease of Business' ethos.

#### **Question 2:**

If the answer to the Question 1 is yes, then whether the TSPs be mandated or merely advised to offer tariff (for PVs, STVs and CVs) for a specified duration?

Answer 2:

No comments in view of Answer 1 above.

#### **Question 3:**

Whether the period to be specified should be considered as 30 days or a month with requirement of tariff to be renewed only on the same date of each month or separate tariff offers be mandated for 29/30/31 days in addition to the present practice of offering tariff for 28 days?

Ans.3:

No comments in view of Answer 1 above.

#### **Question 4:**

Whether on the lines of a monthly offering, the other periods viz., quarterly, half-yearly and yearly prepaid tariff offerings be mandated or just the monthly offerings be required?

Answer4:

No comments in view of Answer 1 above.